

Private Car Insurance Policy – Package Add-on

(Attached to and forming part of Policy)

INCONVENIENCE ALLOWANCE (UIN IRDAN144RP0005V03201112/A0008V01202122)

In consideration of the payment of an additional premium as specified and shown in the Schedule, the Company will pay the Insured – daily cash benefit as specified in the Schedule following an identifiable and admissible own damage claim under the Motor Comprehensive Package Policy provided always that

- a) Daily cash benefit as prescribed in the Schedule is payable only for the time taken for repair of the damages caused by an accident covered under the Motor Comprehensive Policy subject to a maximum period of 10 days. The time taken for repairs is calculated from the time of starting of accidental repairs allowed by the Company to time of completion of the same.
- b) Such approved repairs should be carried out in a *Company Authorised Garage*.
- c) The deductible mentioned in the Schedule shall be reduced from the eligible days of benefit for each and every claim under the Policy. The Company's liability to make any payment under the Policy is in excess of the deductible.
- d) The cover is applicable only for the first two own-damage claims lodged during the Policy period.

SBI General Insurance Company Limited

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